

Item No. 6



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.581/2021
(S.W.P. No. 1273/2007)

Wednesday, this the 19th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)

Shri Kewal Krishan, Aged 45 years
S/o Shri Dhani Ram
r/o Barwal Tehsil and District Kathua
At present posted as Safai Wala
Primary Centre Barwal.

...Applicant

(Mr. Navneet Dubey, Advocate)

VERSUS

1. The State of Jammu & Kashmir through
Commissioner-cum-Secretary to Government
Health and Medical Education Department
Civil Secretariat, Jammu/Srinagar.
2. Director
Health Services Jammu
3. Chief Medical Officer
Health and Family Welfare Department
Govt. of Jammu and Kashmir (Kathua)
4. Medical Officer
Primary Health Centre Barwal
Tehsil and District Kathua.
5. Gopal Dass, Safai Wala/Class IV
C.M.O. Office Kathua.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

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**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that the T.A. has become infructuous. Accordingly, it is dismissed as infructuous. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 19, 2021
/sunil/jyoti/sd/